भारत सरकार
GOVERNMENT OF INDIA

लद्दाख का राजपत्र
The Ladakh Gazette

एस.जी.-एल.डी.-अ.-06112026-1879
SG-LD-E-06112026-1879

असाधारण
EXTRAORDINARY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

लद्दाख, 06 नवंबर, 2026
LADAKH, FRIDAY, NOVEMBER, 06, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

General Administration Department

Subject: Women Reserved Seats in Ladakh Aunotomous Hill Development Councils (Amendment) regulation, 2026.

Order No.: 546-LA(GAD) of 2026
Dated: 06.11.2026

Apropos to the subject quoted above, the Order regarding the seats reserved for women in the Ladakh Aunotomous Hill Development Councils (LAHDC) in their respective districts is hereby published for the information of the general public of the Union Territory of Ladakh.

The Order is enclosed herewith.

By order of UT Administration of Ladakh.

Sd/-
(Rudra Goud P.T) IAS,
Administrative Secretary,
General Administration Department.

Copy to the:-
1. All Administrative Secretaries, UT of Ladakh.
2. Director General of Police, UT of Ladakh
3. Divisional Commissioner, UT of Ladakh.
4. Chief Electoral Officer, UT of Ladakh.
5. All Deputy Commissioners, UT of Ladakh.
6. Director, NIC, UT Ladakh for uploading on the UT website.
7. Joint Director, Department of Information & Public Relations, UT of Ladakh for wide dissemination in all mediums of information.
8. Under Secretary to the Lieutenant Governor, UT of Ladakfh for information of the Hon'ble Lieutenant Governor.
9. OSD to the Chief Secretary, UT of Ladakh for information of the Chief Secretary.
10. Personal Assistanty to the Administration Secretary, GAD.

(Dorjay Gailson) JKAS,
Under Secretary,
General Administration Department.

DORJAY GAILSON
Digitally signed by DORJAY GAILSON
Date: 2026.11.06 12:57:42 +05'30'

STATE ELECTIONCOMMISSION
LADAKH
F Block, 1stFloor, M.S. Apartments
Kasturba Gandhi Marg
NewDelhi-110001

ORDER

Dated the 6th November, 2026

No.10-2/EC/LD/2026: Whereas, the total number of seats to be filled by persons chosen by direct election from the territorial constituencies of every Ladakh Autonomous Hill Development Council have been determined by the Administration of Union Territory of Ladakh vide Notification No. S.O. No.290 dated 21st October, 2026 in compliance with the provisions of sub-section(1) of Section 4 of the Ladakh Autonomous Hill Development Council, Act, 1997, as amended by the Ladakh Autonomous Hill Development Councils (Amendment) Regulation, 2016;

And, Whereas, Rule 3 (5) of the Ladakh Autonomous Hill Development Councils (Election) Rules, 2026, provides that not less than one-third of the total number of seats in each Council to be filled by direct election shall be reserved for women and where one-third of the total number of such seats results in a fraction, the fraction shall be rounded off to the next higher whole number;

And, Whereas, Rule 3 (6) of the Ladakh Autonomous Hill Development Councils (Election) Rules, 2026, provides, inter-alia that the seats reserved for women under sub-rule (5) shall be allotted by rotation to different constituencies on the basis of serial numbers allotted to the constituencies by notification under section 5, in the following manner:

For the first time, the reservation shall be done on the basis of randomized draw of lots and in subsequent elections, the constituencies of a Council area shall be arranged in a rotation list in the order of serial number;

And, whereas, in consequence thereof, the Deputy Commissioners of each district were authorized by the State Election Commission to conduct the draw lots for the Ladakh Autonomous Hill Development Councils in their districts on 6th November, 2026 at 9.30 a.m. in the presence of representatives of political parties and others interested in the subject;

And, whereas, the respective Deputy Commissioners have conducted the draw of lot for seats reserved for women in the Ladakh Autonomous Hill Development Councils in their respective districts and forwarded the result of draw of lots to the State Election Commission;

Now, consequent to the draw of lots and in compliance with the provisions of Rule 3 (6) of the Ladakh Autonomous Hill Development Councils (Election) Rules, 2026, the State Election Commission, Ladakh, hereby allots the seats reserved for women in Ladakh Autonomous Hill Development Council, Leh, Sham, Nubra, Changthang, Kargil, Drass, Zanskar and Sankoo, as shown in Table appended to this Order.

(Sudhanshu Pandey)
State Election Commissioner

Appendix

[State Election Commission's Order No.No.10-2/EC/LD/2026 dated 6th November, 2026]

TABLE

LADAKH AUTONOMOUS HILL DEVELOPMENT COUNCILS CONSTITUENCIES RESERVED FOR WOMEN

Sl. No.	Name of the Ladakh Autonomous Hill Development Council	No. & Name of the Constituency reserved for women
(1)	(2)	(3)
1	Leh	01. Chuchot Gongma 03. Stok 05. Igoo 09. Saboo 10. Spituk 15. Shey 17. Gompa-Sankar 18. Skara
2	Sham	01. Lamayuru-Bodhkharboo 02. Khaltsi 09. Saspol
3	Nubra	01. Chamshen Charasa-Tegar 06. Sumoor 07. Disket
4	Changthang	02. Nyoma 06. Rong 08. Durbuk 09. Tangtse
5	Kargil	03. Hardass 04. Chuliskambo 07. Lotchum 14. Yourbaltak 19. Goma Kargil 20. Poyen 21. Baroo
6	Drass	01. Matayeen 04. Rambirpua 07. Shimsha Kharboo
7	Zanskar	04. Raru 05. Cha 08. Phay
8	Sankoo	06. Thasgam Thuvina 07. Sangrah 10. Panikhar Taisuru 11. Saliskote 12. GM Pore Tambis

(Sudhanshu Pandey)
State ElectionCommissioner

"No legal responsibility is accepted for the contents of publication of advertisements/publications in this part of The Ladakh Gazette. Persons notifying the advertisements/public notices will remain solely responsible for the legal consequences and also for any other misrepresentation etc."

P T RUDRA GOUD
Digitally signed by P T RUDRA GOUD
Date: 2026.11.06 13:14:31 +05'30'

DORJAY GAILSON
Digitally signed by DORJAY GAILSON
Date: 2026.11.06 12:59:05 +05'30'